

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-24/2003/891/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr. Manash Baruah,  
Presiding Officer/Member,  
M.A.C.T., Nalbari

Dated Guwahati the 18<sup>th</sup> February, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/44, dtd 17.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 19.02.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 18.02.2022 till the morning of 21.02.2022**, has been granted. The District and Sessions Judge, Nalbari and in her absence the in-charge District and Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,


sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-24/2003/892-893/A, dated** , 18-02-2022

Copy to:

1. The District and Sessions Judge, Nalbari.
2.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Rdo